

22-2-2001 Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. Mr. S. Dayal, A.M.

Adjourned for the day on account
of illness of Sri D.C. Saxena
learned Counsel for the respondents.
List on 21.3.2001 for hearing.


A.M.

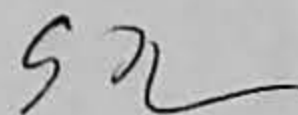

VC

lv,

21-3-2001
Hon. Mr. Justice R.R.K. Trivedi, V.C.
Hon. Mr. S. Biswas, A.M.

List has been revised.
None for the applicant. Sri
D.C. Saxena, Counsel for the
respondents, Dismissed in
default. No costs.




A.M.


V.C.